

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.54/(MAH)/2016

CORAM:

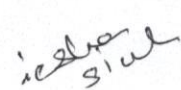
Present: SHRI M. K. SHRAWAT
MEMBER (J)

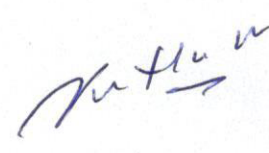
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: Fluidda N. V.
V/s.
M/s. Fluidda India Imaging Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Mr. Sameer Pandit Ms. Madhupresta Elango i/b Wadia Ghandy & Co. for Petitioner	Adv. Adv.	
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2)	Vineet Jagtap i/b Nirangan Jagtap & Co	Adv	
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ORDER

C.P. No. 54/397-398/CLB/MB/MAH/2016

1. The Learned Counsel Mr. Sameer Pandit and from the side of respondent Mr. Vineet Jagtap are present.
2. Due to paucity of time, the matter could not be taken up by the Order of The Bench.
3. By the order of the Bench next date is 16.02.2017 (FOB) duly communicated to both the sides.

Dated: 12.01.2017.

Sd/-
M. K. SHRAWAT.
MEMBER (JUDICIAL).